

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2015 &
IA NO. 369 OF 2015**

Dated: 14th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Reliance Infrastructure Ltd.

.... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s)

: Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda
Mr. Malavika Prasad

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R.1

ORDER

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 19.11.2015. Dasti in addition is permitted.

List the matter on **19.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk